

**Annexure-5**  
**Name of the corporate debtor: Bharati Defence and Infrastructure Limited ; Date of commencement of liquidation: 14th January, 2019 ; List of stakeholders as on: 9 December 2022**  
**List of operational creditors (Government Dues)**

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	Andaman and Nicobar Administration	Andaman and Nicobar	2/12/2019	8,660,000,000	-	Government Claim	-	-	0.00%	-	-	8,660,000,000	-	
2	ASSISTANT COMMISSIONER OF CUSTOMS, DAPOLI CUSTOMS DIVISION, PUNE COMMISSIONERATE*	Maharashtra	2/13/2019	7,527,098,216	7,086,349,785	Government Claim	-	-	74.42%	-	-	440,748,431	-	
3	D. BEHERA ASSISTANT COMMISSIONER OF CUSTOMS	Central Government	2/11/2019	1,302,345,174	1,259,600,728	Government Claim	-	-	13.23%	-	-	42,744,446	-	
4	GRAMPANCHAYT NAVASE*	Maharashtra	2/12/2019	1,641,714	146,507	Government Claim	-	-	0.00%	-	-	1,495,207	-	
5	GRAMPANCHAYT SADA MIRYA*	Maharashtra	2/5/2019	1,210,605	403,536	Government Claim	-	-	0.00%	-	-	807,069	-	
6	GROUP GRAMPANCHAYT MIRJOLE*	Maharashtra	2/4/2019	2,745,496	2,745,496	Government Claim	-	-	0.03%	-	-	-	-	
7	Maharashtra Maritime Board	Maharashtra	11/15/2022	12,197,249	12,197,249	Government Claim	-	-	0.13%	-	-	-	-	Refer note 2
8	NEW MANGALORE PORT TRUST*	Karnataka	2/8/2019	1,655,185	1,389,584	Government Claim	-	-	0.01%	-	-	265,601	-	
9	PORT OFFICER - OLD PORT MANGALORE*	Karnataka	2/4/2019	210,355,543	110,595,499	Government Claim	-	-	1.16%	-	-	99,760,044	-	
10	RAGHAVENDRA - DEPUTY COMMISSIONER OF CUSTOMS (RECOVERY)	Karnataka	2/26/2019	554,474,434	554,474,434	Government Claim	-	-	5.82%	-	-	-	-	
11	THE ASSISTANT COMMISSIONER CUSTOMS DIVISION, RATNAGIRI	Maharashtra	2/12/2019	397,203,327	343,548,315	Government Claim	-	-	3.61%	-	-	53,655,012	-	
12	THE COMMISSIONER OF CUSTOMS (IMPORT - II) BHANDARLI	Maharashtra	2/7/2019	136,417,020	136,417,020	Government Claim	-	-	1.43%	-	-	-	-	
13	THE COMMISSIONER OF CUSTOMS (IMPORT - II) GHODBUNDER	Maharashtra	2/7/2019	14,235,840	13,971,710	Government Claim	-	-	0.15%	-	-	264,130	-	
				<b>18,821,579,803</b>	<b>9,521,839,863</b>							<b>9,299,739,940</b>		

1) Verified and admitted basis Hon'ble NCLT order dated March 4, 2020, which was received by the Liquidator on August 19, 2020, directing the Liquidator to verify the claim and admit or reject on merits.

2) Verified and admitted basis Hon'ble NCLT order dated August 28, 2022 and claim was shared by stakeholder on November 15, 2022